

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 190 of 2009

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Appeal No. 46 of 2010

Dated : 6th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board

.... Appellant (s)

Versus

Kerala State Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran,
Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Mr. M.T. George
Ms. Kavitha

Counsel for the Respondent(s):

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ORDER

At the request of the learned counsel for the parties, post the
matters on **13.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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